

5-22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)	Respondent(s)
Advocate for Applicant(s)	Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p><i>Comp. made in out</i></p>	<p>MA No. 89/2006 in OA No. 97/2005 Date of order: 13.11.2006</p> <p>Mr. Y K Sharma, counsel for applicant. Mr. Kamal Dave, counsel for respondents.</p> <p>In view of the order passed in the Original Application No. 97/2005, this Misc. Application also stands dismissed.</p> <p><i>[Signature]</i> [R R Bhandari] Administrative Member</p> <p><i>[Signature]</i> [J K Kaushik] Judicial Member</p>

Part II and III destroyed
in my presence on...11/14/14
under the supervision of
section officer (), as per
order dated 31/01/14.

Section officer (Record)